

OFFICE OF THE DIRECTOR GENERAL PRISONS  
PRISONS HEADQUARTER,  
NEAR LAJWANTI GARDEN CHOWK  
JANAK PURI: NEW DELHI.

1/10/24

F.21 (368)/AO/SCJ-II/PHQ/DAP-Matters/2024/1677-78

DATED: 24/07/24

To

The Superintendents,  
Central Jail Nos.- 01 to 16.  
(Tihar, Rohini & Mandoli Jail)

Sub:- Regarding inability of Escort Guards of NAV, DAP due to maximum staff has been deployed in the arrangements duties in Independence Day Celebrations-2024, from 09.08.2024 to 16.08.2024.

Sir/Madam,

Please find enclosed herewith a letter vide No.-9203/ HAC & J (AC-II)/NAV/ DAP, New Delhi, dated 12.07.2024, received from Dy. Commissioner of Police, NAV, DAP, Delhi on the above cited subject, which is self explanatory.

Therefore, you are requested to take appropriate action at your end.

Cham 24/7/24

OFFICE IN-CHARGE  
A.O. - BRANCH, PHQ,  
TIHAR, NEW DELHI

F.21 (368)/AO/SCJ-II/PHQ/DAP-Matters/2024/1677-78

DATED:

Copy to:-

- (1) SCJ-II, PHQ, Tihar, New Delhi for information.
- (2) The, DCP, Nyayik Abhiraksha Vahini, DAP, Vikaspuri, Police Lines Complex, New Delhi for information.

A.S. CUT/CT)

D.S.(CT)



Cham 24/7/24

OFFICE IN-CHARGE  
A.O.- BRANCH, PHQ,  
TIHAR, NEW DELHI

U/2414  
15/07/24

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**OFFICE OF THE DEPUTY COMMISSIONER OF POLICE  
NYAYIK ABHIRAKSHA VAHINI, DELHI ARMED POLICE  
VIKAS PURI POLICE LINES, NEW DELHI-110018.  
Tele/Fax No. 011-28533893, E-Mail: dcpnav.dap@delhipolice.gov.in**

No. 9203 /HAC&J(AC-IV)/NAV,DAP Dated Delhi, the 12/7 /2024.

To

The Director General,  
Prisons, Tihar, New Delhi.

Subject: **Regarding Independence Day-2024- Inability of Police officers for production duties on 09.08.2024, 10.08.2024, 11.08.2024, 12.08.2024, 13.08.2024, 14.08.2024, 15.08.2024 and 16.08.2024.**

Sir,

This is to inform that majority of Police Personnel of NAV, DAP will be deployed in the Independence Day Celebrations -2024, arrangements. The staff of this Vahini would not be in a position to discharge their regular court production duties in Delhi & outside Delhi during the period from 09.08.2024 to 16.08.2024, as they will be involved in briefing and debriefing sessions, arrangement Rehearsals, arrangement duties on full dress rehearsal and on the day of function.

It is, therefore, requested that new dates may kindly be sought from concerned court in respect of those UTPs who are required to be produced in the Hon'ble Courts of NCR & Other States on the above mentioned dates i.e. from 09.08.2024 to 16.08.2024.

This issues with the approval of Spl. CP/AP.

Yours faithfully,

*[Signature]*  
12/7

**(DHAL SINGH),**  
DY. COMMISSIONER OF POLICE,  
NAV. DAP, NEW DELHI.  
PH. NO. 011-28531638  
FAX NO. 28532040  
EMAIL ID: [dcpnav.dap@delhipolice.gov.in](mailto:dcpnav.dap@delhipolice.gov.in)

48B5 Addl. T.G. (P)  
19/07/24 SCJ (PHQ)  
*[Signature]*  
Director General (Prisons)

*[Signature]*  
16/7

*[Handwritten notes and signatures]*  
Alok (C7)  
25/08/24

*[Handwritten notes and signatures]*  
H.W. Shrivastava

*[Handwritten notes and signatures]*  
#0 (Bram)  
18/2 DA



**OFFICE OF THE SUPERINTENDENT CENTRAL JAIL NO. 1  
TIHAR, NEW DELHI**

(AN ISO 9001: 2008 CERTIFIED JAIL)  
Telephone No 28520695, Extn. 2107, Fax No. 28520056  
Email: - scj1-tihar@nic.in

17  
05/8/24

**No.F.1/SCJ-1/AS (UT)/2024/8154**

**DATED 02/08/2024**

To,  
The Hon'ble Court of,  
Sh. Vinod Kumar,  
Principle & District Sessions Judge,  
Room No.201, West,  
Tis Hazari Courts, Delhi.

**SUB: INTIMATION REGARDING NON PRODUCTION OF THE INMATES DUE TO  
NON AVAILABILTY OF THE DAP FORCE /ESCORTING STAFF.**

Hon'ble Sir,

With respectfully, it is submitted that this office received a wireless message Vide No. 9203/HAC&J(AC-IV)/NAV,DAP/DELHI DATED 12.07.2024, from the Deputy Commissioner of the police/ NAV DAP of New Delhi, wherein it is informed that "majority of the police personnel of the NAV DAP will be deployed in Independence Day Celebrations-2024, arrangements. The staff of this Vahini would not be in a position to discharge, their regular court production duty in Delhi, during the period on 09<sup>th</sup> Aug 2024 to 16<sup>th</sup> Aug 2024 as they will be involved in briefing and debriefing sessions, arrangement Rehearsals, arrangement duties on full dress rehearsal and on the day of function.

It is, therefore requested that new dates may kindly be sought from the Concerned Hon'ble Courts in respect of those UTP who are required to be produced in the Hon'ble Courts of Delhi/NCR and other State on the above mentioned dates i.e. 09.08.2024 to 16.08.2024". (Copy Enclosed)

In view of above submission this Hon'ble Court is humbly informed that this office is not able to produce the inmates before the concerned Hon'ble Courts from 09.08.2024 to 16.08.2024.

Inconvenience caused to this Hon'ble Court is sincerely regretted.

Submitted for kind information and further necessary directions

Seen.  
Akhmad to send  
it to the ~~...~~ P.S.  
to U. PD & SJ (west) Delhi  
for kind perusal of U. PD & SJ (west) Delhi

*[Signature]*  
03/8/2024

*OK/Genl (west)*  
*(Be circulated)*  
*Vinod*

*PD & SJ (west)*  
*05/08/2024*

Yours Faithfully,

*[Signature]*

**Superintendent**  
Central Jail No-1,  
Tihar, New Delhi.

Superintendent  
Central Jail, Tihar,  
New Delhi-110064

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

24489-24563  
No. \_\_\_\_\_/Circular/Genl./West/THC/2024

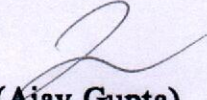
Dated 06/8/24

CIRCULAR

**Sub: Intimation regarding non production of the Inmates due to non availability of the DAP Force/Escorting Staff during the period 09.08.2024 to 16.08.2024.**

Forwarded copy of Letter No. F.1/SCJ-1/AS (UT)/2024/8154 Dated 02.08.2024 along with copy of Letter No. 9203/HAC&J(AC-IV)/NAV, DAP Dated 12.07.2024 & Letter No. F.21 (368)/AO/SCJ-II/PHQ/DAP-Matters/2024/1677-78 Dated 24.07.2024 received, on the subject cited above, from Superintendent, Central Jail No. - 1, Tihar, New Delhi for the information and necessary action to:-

1. All Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through LAYERS as well as on the Website of West District.
3. PS to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.

  
(Ajay Gupta)

District Judge (Commercial Court) – 05/  
Officer In-charge, General Branch,  
West District, Tis Hazari Courts, Delhi

**Enclosure:- As above.**